

**Central Administrative Tribunal
Principal Bench**

TA No.6/2013

New Delhi, this the 25th day of May, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Shri Sanjeev Prakash
S/o Shri Surendra Prakash
Manhattan 17,
Apartment No.1D,
Garden Estate,
Gurgaon (Haryana). Applicant.

(None is present)

Vs.

1. Indian Tourism Development Corporation Ltd.
Scope Complex, Core-8,
7, Lodhi Road,
New Delhi.
2. Chairman & Managing Director
(Appellate Authority)
Indian Tourism Development Corporation Ltd.
Scope Complex, Core-8,
7, Lodhi Road,
New Delhi.
3. Vice-President (H)
(Disciplinary Authority)
Indian Tourism Development Corporation Ltd.
Scope Complex, Core-8,
7, Lodhi Road,
New Delhi. Respondents.

(By Advocate : Shri Sushant Kumar)

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman :

The applicant has chosen not to appear. On the last three occasions also, the applicant remained absent.

2. It appears that the applicant is not interested to pursue this Application. Dismissed for non-prosecution and default of appearance.

**(K. N. Shrivastava)
Member (A)**

**(Permod Kohli)
Chairman**

/pj/